

# In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No. ....

.....S. S. Rawat.....Versus.....Union of India & Others.....

| Date of Order | Orders  |
|---------------|---|
| 14.3.2002     | <p>OA 99/2002 with MA 68/2002</p> <p>Mr. P.N. Jatti, Counsel for the applicant.</p> <p>The learned counsel for the applicants states that he does not want to press this OA and MA and wants to withdraw the same. Both these OA and MA are dismissed as withdrawn.</p> <p><i>Ans</i></p> <p>(A.P. NAGRATH)<br/>MEMBER (A)</p> <p><i>Ans</i></p> <p>(O.P. GARG)<br/>VICE CHAIRMAN</p> <p><i>Ans</i></p> |